

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/10/2024
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Mr. Sunil Krishna Khaitan
UNDER SECTION	121 of IBC

ORDER

Present: Ld. Counsel Mr. Vishwajeet for the Petitioner.

Ld. Counsel Mr. B. Nitish for the Respondent.

Last opportunity is granted for filing of counter within 5 days. **Matter is adjourned to 08.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)